

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**NEW DELHI**

No.(IB)-241(ND)/2017

SECTION: UNDER SECTION 9 IBC Code, 2016

**IN THE MATTER OF:**

Sh. Abhinav Mathur

.....Petitioner

V/s

M/s Indulge Beverages Pvt. Ltd.

.....Respondent

Order delivered on 23.08.2017


**Coram:**

**R.VARADHARAJAN**  
Hon'ble Member (Judicial)

For the Petitioner : Mr. Sameer Rastogi, Advocate  
For the Respondent : -

**ORDER**

Ld. Counsel for Petitioner is present. Mr. Tuhin Jain stated to be the Director of the Company is also present. It is represented on behalf of the Company that matter will be settled within a period of 7 days and the settlement will be reported on that date. Post the matter on 30.8.2017 for reporting settlement.

  
**(R.VARADHARAJAN)**  
**MEMBER (JUDICIAL)**

U.D.Mehta  
23.8.2017